GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF FISHERIES

RAJYA SABHA

UNSTARRED QUESTION No. 384 TO BE ANSWERED ON 3RD DECEMBER, 2025

Framework for Deep-Sea fishing cooperatives and blue economy advancement

384 Shri Sadanand Mhalu Shet Tanavade:

Will the Minister of Fisheries, Animal Husbandry and Dairying be pleased to state:

- (a) the nationwide budgetary allocations under schemes like Pradhan Mantri Matsya Sampada Yojana (PMMSY) and Fisheries and Aquaculture Infrastructure Development Fund (FIDF) for deep-sea fishing infrastructure, and the State-wise/UT-wise progress in their utilization to date;
- (b) the specific institutional mechanisms for inter-ministerial coordination between the Ministries of Cooperation, Fisheries, Animal Husbandry and Dairying and Commerce and Industry to enhance fisheries exports and strengthen coastal livelihoods; and
- (c) what innovative policy interventions are being considered to expand deep-sea fishing capabilities through cooperatives while ensuring marine ecosystem sustainability, particularly in light of climate change impacts on fish migration patterns?

ANSWER

MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a) to (c): The Department of Fisheries, Government of India is implementing the flagship scheme Pradhan Mantri Matsya Sampada Yojana (PMMSY) with the highest ever investment of Rs. 20,750 crore with effect from Financial Year 2020-21 for holistic development of fisheries and wellbeing of fishers and fish farmers. In addition, the Department of Fisheries, Government of India, is also implementing the Fisheries and Aquaculture Infrastructure Development Fund (FIDF) with a total fund size of Rs 7522.48 crore since 2018-19. To strengthen the inter-ministerial coordination for promoting seafood exports and addressing export market access challenges, the Department of Fisheries, Government of India vide order dated 6th November 2025, has constituted a multi-stakeholder committee comprising of representatives from the Department of Fisheries, Marine Products Export Development Authority (MPEDA), Coastal Aquaculture Authority (CAA), Export Inspection Council (EIC), Indian Council of Agricultural Research (ICAR), Department of Commerce (DoC), Ministry of Food Processing Industries (MoFPI), National Fisheries Development Board (NFDB), Seafood Exporters Association of India (SEAI) and State Fisheries Departments. The Committee is to focus on diversification and branding of Indian seafood, resolving Non-Tariff

Barriers(NTB), Sanitary and Phytosanitary (SPS) issues, improving inter-agency coordination, and addressing other fisheries export-related concerns and thereby strengthening coastal livelihoods.

PMMSY being implemented by the Department of Fisheries, Government of India, *inter-alia*, aims to empower the traditional and small-scale fishers to undertake deep-sea fishing. Under PMMSY, financial support is provided to traditional fishers for acquisition of deep-sea fishing vessels as well as upgradation of existing fishing vessels for export competency. The Statewise/UT-wise details of acquisition of deep-sea fishing vessels for traditional fishers and Upgradation of existing fishing vessels for export competencies approved under PMMSY and FIDF are furnished at Annexure-I.

Adopting the "whole of Government approach", the Department of Fisheries, Government of India is collaborating with the Ministry of Cooperation through a Joint Working Group (JWG), to promote small-scale fishermen's participation in deep-sea fishing, value-chain development, processing and exports. The Ministry of Cooperation supports this initiative by strengthening cooperative institutions and facilitating access to cooperative credit through National Cooperative Development Corporation (NCDC). In Maharashtra, 14 Deep-sea Fishing Vessels (DSFVs) have been supported by NCDC with a total project cost of ₹20.30 crore comprising of NCDC loan of ₹11.55 crore, PMMSY assistance of ₹6.72 crore and cooperative society contribution of ₹2.03 crore. Adopting this model, two societies of fishermen of Mumbai city have recently received 02 DSFVs under PMMSY on 27.10.2025. This initiative is an example of cooperative-led development in the fisheries sector empowering traditional fishermen to reach to deeper waters, and ensuring that India moves towards more sustainable and economically rewarding marine harvesting practices. This mechanism reinforces the Government's commitment to empower the traditional fishers, Marine Fishers Cooperative Societies through integrated and collaborative support measures. This includes facilitating access to credit, promoting technology adoption, providing training and insurance coverage, and enabling the traditional fishers for acquisition and operation of modern deep-sea fishing vessels (DSFVs) along with the establishment of processing facilities.

Further, PMMSY envisages support towards livelihood strengthening activities such as providing boats and nets to traditional fishermen, support for communication and tracking devices, providing sea-safety kits, insurance cover to fishers, support for acquisition of deepsea fishing vessels, alternative and additional livelihood activities like seaweed cultivation & bivalve culture, training & skill development, support towards cold-chain and marketing facilities, etc. Besides, the scheme also supports construction of Fishing Harbours and Fish Landing Centres ensuring safe landing and berthing of fishing vessels. Whereas, FIDF, *interalia*, provides concessional finance to the Eligible Entities (EEs), including State Governments/Union Territories and State entities for development of identified fisheries infrastructure facilities including construction of Fishing Harbours and Fish Landing Centres, Deep Sea Fishing Vessels, Cold chain facilities, Fish Markets and Mariculture Units and allied activities for strengthening coastal livelihoods, fisheries exports and sustainable resource management.

Annexure-I

Statement referred to in reply part (a) of the Rajya Sabha Unstarred Question No. 384 for answer on 3rd December, 2025 put in by Shri Sadanand Mhalu Shet Tanavade, Hon'ble Member of Parliament, Rajya Sabha regarding Framework for Deep-Sea fishing cooperatives and blue economy advancement: State/UT wise details of number of Acquisition of Deep Sea Fishing Vessels for Traditional Fishermen and Upgradation of existing fishing vessels for export competencies approved under PMMSY and FIDF

(Rs. in lakhs)

	PMMSY							FIDF	
Sl.No.	Name of the State/UT	Deep Sea Fishing Vessels			Upgradation of existing fishing vessels for export competencies			Deep Sea Fishing Vessels	
		Number	Total project Cost	Central Share	Number	Total Project Cost	Central Share	Number	Project Cost
1.	Andaman and Nicobar	6	720.00	336.00	10	150.00	66.00	-	-
2.	Andhra Pradesh	50	6000.00	1526.40	-	-	-	-	-
3.	Gujarat	50	6000.00	1857.60	925	13875.00	3690.00	-	-
4.	Karnataka	114	13680.00	3542.40	15	225.00	66.60	-	-
5.	Kerala	20	2400.00	576.00	-	-	-	1	210.00
6.	Lakshadweep	10	1200.00	720.00	70	344.63	206.78	-	-
7.	Maharashtra	63	7560.00	2491.20	40	600.00	171.00	3	624.00
8.	Puducherry	9	1080.00	600.00	-	-	-	-	-
9.	Goa	-	-	-	60	900.00	248.40	-	-
10.	Odisha	-	-	-	100	1500.00	450.00	-	-
11.	West Bengal	-	-	-	53	795.00	214.20	-	-
	Total	322	38640.00	11649.60	1273	18389.63	5112.98	4	834.00
